GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

STARRED QUESTION NO:314
ANSWERED ON:24.07.2009
ADDITIONAL ASSISTANCE FOR DRINKING WATER PROJECTS
Nagorao Shri Dudhgaonkar Ganeshrao;Sidhu Shri Navjot Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether some of the States have sought additional financial assistance to undertake various projects to augment drinking water supply in rural areas under the National Rural Drinking Water Programme (NRDWP) during the current financial year;
- (b) if so, the State-wise details thereof; and
- (c) the action taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. C. P. JOSHI)

(a)to(c): A statement is laid on the Table of the House.

Statement as referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 314 to be answered on 24.07.2009

(a)&(b): Yes, Sir. The following states have sought additional financial assistance under National Rural Drinking Water Programme (NRDWP) during the current financial year:

(Rs. In crores)
S.No. State Amount Reason for additional financial assistance

1 Karnataka 500 To tackle the water quality affected habitations
2 Rajasthan 1000 To take up special projects on high priority for fluoride affected areas

3 Punjab 5 To meet any exigency in case of floods

Besides, Meghalaya has asked for enhancing its allocation to Rs. 100 crores for the current year to complete the ongoing schemes.

(c): States are allocated funds under the NRDWP based on the rural population, rural population managing drinking water supply schemes and rural area under Desert Development Programme, Hill Area Development Programme, Drought Prone Area Programme and special category hill States. Funds are released as per the allocation and based on the performance of the States in the previous year. At the end of the financial year, depending on the position of the savings, requests for enhanced Central Assistance are accommodated for better performing States. In addition, if the requirement of any State is beyond the budgetary allocation under NRDWP, its request is recommended for additional Central Assistance to the Planning Commission or the State is advised to prepare a project for seeking funds from external support agencies.